Ophthalmic specialists and technicians to tackle with problem of cataract

627. SHRI PATTIAM RAJAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state what steps Government have taken -to expand *the* country's exist ing strength of ophthalmic specialists and technicians in order to deal more adequately with problem of cataract?

' THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Various pro-posals to increase the number of trained ophthalmic specialists seats for post Graduate and Diploma courses are being contemplated in various Medical Colleges. Ophthalmic Assistants training courses are being started at 37 Medical Institutions to help the doctors in organising eye camps to clear the backlog of cataract.

Delinking Haldia dock complex from Calcutta Port

628. SHRI DIPENDRABHUSAN GHOSH: Will the Minister of SHIP PING AND TRANSPORT be pleased to state;

(a) whether Government's attention has been drawn to the deliberations at the convention of the All Trade Unions held at Calcutta on the 30th September, 1981 which had called upon the Central Government to abandon the plan to delink Haldia dock complex from Calcutta Port and also to adopt a rational policy for Cargo distribution among different Indian ports; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN-DRA PATIL): (a) The Government have received a copy of the resolution passed at the convention of the eight central trade unions held at Calcutta on 29th September, 1981.

(b) The views expressed at the convention in regard to the question of delinking of Haldia Dock Complex from Calcutta Port Trust have been noted. As regards the question of adopting a rational policy for distribution of cargo among major ports, a Standing inter-ministerial Committee has been constituted by the Government to rationalise portwise imports/exports of bulk cargo on account of Government/Public Undertakings. Sector Periodical meetings of the Committee are held at which the requirements of user Ministries/Agencies are ascertained and anticipated traffic allotted among different ports.

Allegation against Chairman Kendriya Vidyalaya, Tiruchy

629. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be plaint of favouritism by the Chair-

(a) whether Government's attention has been drawn towards the complaint of favouritism by the Chairman of Kendriya Vidyalaya, Tiruchy while selecting candiates for admission to class I in Kendriya Vidyalaya there; and

(b) if so, what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDU-CATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The complaint has been looked into, but no substance has been found in the allegations contained therein.

All India Federation of Social Welfare Employees Association

630. SHRI ARABINDA GHOSH: Will the Minister of SOCIAL WEL-FARE be pleased to state:

(a) whether Government have received a 16-point Charter of Demands